

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 382 of 2022	Lopa Pankaj Dave (Suspended Director of Raymon Patel Gelatine Pvt. Ltd.) Vs. Sunandaben R. Patel & Anr.	Manisha Chaudhary	Karl Shroff Janhavi Jatar-R1 Bhaskar Gopal Shetty
2.	Comp. App. (AT) (Ins) No. 420 of 2022	Rajan Mayor Vs. Eternity Footwear Pvt. Ltd. & Anr.	Ankur Garg	Arun Saxena-R1 Ashok Juneja-R2
3.	Comp. App. (AT) (Ins) No. 558 of 2022	Madhya Pradesh Power Management Company Ltd. Vs. FL Smidth Pvt. Ltd. & Anr.	Ashish Prasad	Malvika Trivedi Anindita R Chowdhury Raghav Chadha-R2
4.	Comp. App. (AT) (Ins) No. 563 of 2022	Pratiksh Pramod Rai Vs. Law Learning Resources Pvt. Ltd.	Rishab Kaushik	
5.	Comp. App. (AT) (Ins) No. 564 of 2022	Sanjay Bhandari Director Rangraj Realtors Pvt. Ltd. Vs. Durgesh Kumar Sharma Proprietor Salasar Builders	Sanjay Bhandari	
6.	Comp. App. (AT) (Ins) No. 568 of 2022	Par Excellence Real Estate Pvt. Ltd. Vs. Zoom Communication	Ritika Jhurani	
7.	Comp. App. (AT) (Ins) No. 571 of 2022	Goltens India Pvt. Ltd. Vs. Sudip Bhattacharya Insolvency Resolution Professional of Reliance Naval and Engineering Ltd.	Adarsh Tripathi	Ashish Prasad

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
9.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth With	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
10.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
11.	Comp. App. (AT) (Ins) No. 68 of 2022	Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr. With	Simranjeet Singh	
12.	Comp. App. (AT) (Ins) No. 69 of 2022	Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr. With	Simranjeet Singh	Satish Kumar-R2
13.	Comp. App. (AT) (Ins) No. 70 of 2022	Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors. With	Simranjeet Singh	
14.	Comp. App. (AT) (Ins) No. 71 of 2022	Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham)	Simranjeet Singh	Vijay Joshi
15.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani
16.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani

17.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts And Solutions Pvt. Ltd.	Pratik Malik	Ramya Aggarwal Sahil Sethi
18.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
19.	Comp. App. (AT) (Ins) No. 265 of 2022	Surya INNS Ltd. Vs. Sahara Hospitality Ltd.	M V Kini	Aakanksha Nehra Sandeep Bajaj Asav Rajan

For Hearing

20.	Comp. App. (AT) (Ins) No. 304 of 2022 (PH)	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3
21.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

22.	Comp. App. (AT) (Ins) No. 904 of 2021 (PH)	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. With	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
23.	Comp. App. (AT) (Ins) No. 356 of 2022 (PH)	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors. With	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
24.	Comp. App. (AT) (Ins) No. 358 of 2022 (PH)	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

25.	I.A. No. 1467 of 2022 in Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala- R1 Brijesh Manglunia Tanya-RP
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By order of Hon'ble Chairperson
-sd/-
Registrar